

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

SPECIAL BENCH

COURT-VI

**Item No. 201
IB-764/ND/2020**

**IN THE MATTER OF:
Rushil Garg**

...PETITIONER

Vs

M/s Revelation Unique Retail and Marketing (P) Ltd.

...RESPONDENT

**Section
Under Section 7 of IBC**

**Order delivered on 14.09.2020
(Virtual Hearing)**

**Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Applicant :
For the Respondent/Corporate Debtor :**

ORDER

No one has appeared at the time of virtual hearing of the matter. In the interest of justice let the matter be listed again on 18th September, 2020.

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**(V.K. Subburaj)
Member (T)**

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**(P.S.N. Prasad)
Member (J)**